

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 120  
(IB)-1015(PB)/2020

**IN THE MATTER OF:**

Endless Services Pvt Ltd

... Applicant / Petitioner

Vs

SLR Construction Pvt Ltd.

...

Respondent

**Under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 10.12.2020.**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT**

For the Applicant : Mr. Mohit Seth, Advocate

**ORDER**

List the matter for hearing on **19.01.2021**.

Sd/-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

^

Sd/-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)

10.12.2020  
Aarti